

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 477/2017
O.A No. 1646/2016**

New Delhi, this the 26th day of September, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Verma, Member (A)**

Shri Sandeep Kumar, Age-32+ yrs.,
Driver, DTC,
S/o Shri Suresh Chander,
R/o VPO-Dhigal,
District – Jhajjar,
Pana Malyan, Dola Sagar,
Haryana.Petitioner

(By Advocate : Shri Sachin Chauhan)

Versus

1. Sh. Sandeep Kumar,
Chairman,
Delhi Transport Corporation,
D.T.C., I. P. Depot,
New Delhi.

2. Shri. Balraj Singh,
Depot Manager,
Delhi Transport Corporation,
Rajghat Depot-I,
Delhi.

-Respondents

(By Advocate: Mr. Umesh Joshi)

O R D E R (O R A L)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

Heard the learned counsel for the parties.

2. Learned counsel for the respondents handed over a copy of the order dated 18.08.2017 of the Hon'ble High Court of Delhi wherein, contempt proceedings have been stayed by the

Hon'ble High Court. Accordingly, the contempt petition in hand is closed for the time being with liberty to revive it again as and when the cause of action arises for the petitioner.

(Mr. Uday Kumar Verma)
Member (A)

(Jasmine Ahmed)
Member (J)

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